

STD/ADV(SRS)/SP-05/G (E1156)  
Food Safety and Standards Authority of India

(A Statutory authority under the Ministry of Health and Family Welfare)

Science and Standards Division

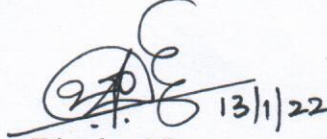
FDA Bhawan, Kotla Road, New Delhi-110002

Dated, the 13<sup>th</sup> January, 2022

ORDER

Reference is drawn to the Food Safety and standards Authority ((Health Supplements, Nutraceuticals, Food for Special Dietary Use, Food for Special Medical Purpose, Functional Food and Novel Food) first Amendment Regulations, 2021 notified on 6<sup>th</sup> September, 2021 and subsequent direction dated 22<sup>nd</sup> October, 2021 for extending the timeline for compliance to provisions related to labelling requirements up to 1<sup>st</sup> July 2022.

2. Representation were received from various stakeholders requesting to permit the use of either old or new names of pro-biotic strains for the product packaging as the taxonomy of several pro-biotic microorganisms specified under Schedule VII of above mentioned regulations have been revised in line with global updating in their name.
3. After due consideration of the representations ***it has been decided to allow the use of either old or new names of pro-biotic strains for the product packaging till further order***, as it does not compromise with the safety of food products and also allowed by other regulator across the globe.
4. This issues with approval of the competent authority.

  
(Bhaskar N)

Advisor (Science & Standards Division)

To

1. ED (CS) - with a request to communicate to Food Safety Commissioners of all States/UTs
2. Advisor (QA)
3. Head (RCD) / Head (Regulations) / Head (Legal)
4. Director (Imports) – with a request to communicate to all Authorized Officers
5. All Regional Directors, FSSAI
6. All Central Licensing Authorities, FSSAI
7. CITO, FSSAI: For uploading this direction on FSSAI website.

Copy for information to -

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI